

NITEM NO.109

COURT NO.12

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 43 OF 2010

UMESH SINGH

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 10/07/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SWATANTER KUMAR

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Appellant(s) Mr. Samir Ali Khan,Adv.

For Respondent(s) Mr. Gopal Singh,Adv.
Mr. Manish Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed, list next week.

(NARENDRA PRASAD)
COURT MASTER

(RENUKA SADANA)
COURT MASTER